

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 6/AM13
SCHEDULED TO BE HELD ON 09.05.2012
(HELD ON 08.05.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 6/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 09.05.2012 (held on 08.05.2012) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S.Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 5/AM13 held on 01.05.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-29	NC No.: 6/AM13 Dated: 08.05.2012	Status: Deferred
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Committee to issue a Reminder to firm giving 15 days for submission of information.

Deferred for four weeks.

Case No. A-31	ELKAY CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00187/AM12/DES-VII	Status: Deferred
NC No.: 6/AM13 Dated: 08.05.2012	Adv. Lic. No. 3110049143 dated 11.07.2011	RLA F. No. 31/24/040/00216/AM11	

Request: **Fixation of adhoc norms for the export product “Silicone Emulsion”.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 29.02.2012. This was followed by reminder to D/o C&PC on 03.05.2012 for furnishing comments. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-32	(i) M/s Commercial Syn-Bags Limited, Indore (ii) M/s Flexituff International Limited, Pithampur (iii) M/s Kanpur Plastipack Limited, Kanpur (iv) M/s Jumbo Bag Limited, Chennai (v) M/s Big Bags International Pvt. Limited, Bangalore	Status: Approved
NC No.: 6/AM13 Dated: 08.05.2012	HQ F. No. 01/87/162/00233/AM12/DES-VII	

Request: **Modification in the Standard Input-Output Norms (SION) appearing**

at S. No. H-97.

Decision: The matter was examined in Norms Committee Meeting No. 6/AM13 held on 08.05.2012 in light of the written comments furnished by D/o C&PC vide OM No. 46011/37/2012 – PC .II dated 30.04.2012. Accordingly, the Committee recommended to modify

SION H-97 to read as under:

EXPORT ITEM	QTY.	IMPORT ITEMS	QTY.
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product.
		2. (a) U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer)	0.02 kg
		OR	OR
		(b) (i) UV Stabilizer	0.004 kg
		(ii) P.P. Granules	0.016 kg
		3. LLDPE / LDPE Granules	1.05 kg/kg content in the export product
		4. Polypropylene granules for lamination / coating	1.05 kg/kg content in the export product
		5. Relevant PE Liner	1.05 kg/kg content in the export product
		6. Relevant PP Yarn/Thread for Stitching	1.05 kg/kg content in the export product
		7. Relevant Filler Cord/Rope	1.05 kg/kg content in the

		export product
	8. Narrow Weaving Fabric for Tape	1.05 kg/kg content in the export product
	9. Packing Material	As per packing policy

The above amendments may be notified through Public Notice after approval of DG.

Case No. A-33	NC No.: 6/AM13 Dated: 08.05.2012	Status: Deferred
SOLVAY SPECIALITIES INDIA PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/282/AM12/DES-VII	03/95/40/58/AM12	0310637601 dated 21.06.2011
01/87/162/283/AM12/DES-VII	03/95/40/56/AM12	0310637554 dated 21.06.2011
01/87/162/285/AM12/DES-VII	03/95/40/57/AM12	0310638215 dated 23.06.2011

Request: Fixation of adhoc norms for the export product “Poly Ether Ether Ketone”.

Decision: A D/L No. 46011/13/2007-PC.II dated 03.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Deferred for three weeks.

Case No. A-34	NC No.: 6/AM13 Dated: 08.05.2012	Status: Deferred
SOLVAY SPECIALITIES INDIA PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/318/AM12/DES-VII	03/95/40/600/AM12	0310668223 dated 30.11.2011

Request: Fixation of adhoc norms for the export product “Poly Ether Sulfone (PESU)”.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 10.04.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

ONLINE CASES

1	Case No.:23/15/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:30.05.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.04.2012. Comments of D/o C&PC are awaited.			

	Case No.:1/24/87-ALC1/2011	Party Name:UNIPATCH RUBBER LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00192/AM12/	RLA File :05/24/040/00158/AM12/	Lic.No/Date:0510299508	Defer Date:23.05.2012

2		11.08.2011	
Decision: A D/L was issued to firm on 18.11.2011 (on the basis of letter of DIPP dated 09.11.2011) followed by reminder on 21.03.2012 and 03.05.2012 (Final Reminder). Reply awaited from the firm.			

3	Case No.:3/24/87-ALC1/2011	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00194/AM12/	RLA File :05/24/040/00171/AM12/	Lic.No/Date:0510299303 11.08.2011	Defer Date:23.05.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.03.2012. Further in continuation to their reply, a copy of Manufacturing Flow Chart received from firm has also been forwarded to D/o C&PC on 09.04.2012. Comments of D/o C&PC are awaited.			

4	Case No.:1/31/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00236/AM12/	RLA File :03/94/040/00447/AM12/	Lic.No/Date:0310653243 13.09.2011	Defer Date:23.05.2012
	Decision: A D/L No. 46011/34/2010-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

5	Case No.:6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:23.05.2012
	Decision: A D/L No. 46011/179/2004-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

6	Case No.:12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/84/050/00296/AM12/	RLA File :32/24/040/00037/AM12/	Lic.No/Date:3210050719 09.11.2011	Defer Date:30.05.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.04.2012. Comments of D/o C&PC are awaited.			

7	Case No.:14/47/87-ALC1/2011	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00395/AM12/	RLA File :09/24/040/00321/AM12/	Lic.No/Date:0910049804 22.11.2011	Defer Date:23.05.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:23.05.2012
	Decision: A D/L No. 46011/12/2012-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 22.03.2012 and 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

9	Case No.:5/41/87-ALC1/2011	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00314/AM12/	RLA File :03/95/040/00684/AM12/	Lic.No/Date:0310669693 09.12.2011	Defer Date:23.05.2012
	Decision: A D/L No. 46011/9/2012-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 21.03.2012 and 03.05.2012 giving 15 days time for submission of information. Reply awaited from			

the firm.

10	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:23.05.2012
	Decision: The firm vide its letter dated 18.04.2012 has submitted its reply (received on 08.05.2012). It was decided to forward a copy of reply received from firm to D/o C&PC.			

	Case No.:12/43/87-ALC1/2011		Party Name:RALSON (INDIA) LIMITED		Meet No/Date:6/87-ALC1/2012 08.05.2012		Status: Approved																													
	HQ File :01/87/050/00340/AM12/		RLA File :30/24/040/00048/AM12/		Lic.No/Date:3010081559 13.12.2011		Defer Date:																													
	Application: Request is for adhoc norms for following: <table><thead><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr></thead><tbody><tr><td>1</td><td>40115090</td><td>62/0- Bicycle Nylon Tyre (Containing min. 35% Synthetic Rubber)</td><td>300.000</td><td>M.T</td><td>40826357.00</td><td>785123.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>40,826,357.00</td><td>785,123.00</td></tr></tbody></table> <table><thead><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr></thead><tbody></tbody></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	40115090	62/0- Bicycle Nylon Tyre (Containing min. 35% Synthetic Rubber)	300.000	M.T	40826357.00	785123.00 US\$					Total	40,826,357.00	785,123.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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1	40115090	62/0- Bicycle Nylon Tyre (Containing min. 35% Synthetic Rubber)	300.000	M.T	40826357.00	785123.00 US\$																														
				Total	40,826,357.00	785,123.00																														
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																													

1	40010000	Natural Rubber	15.000	M.T	2964000.00	57000.00 US\$	Value & Qty
2	40020000	Synthetic Rubber (SBR-1502)	84.000	M.T	15288000.00	294000.00 US\$	Value & Qty
3	40020000	Synthetic Rubber (PBR)	21.000	M.T	3931200.00	75600.00 US\$	Value & Qty
4	72170000	Bead Wire	27.000	M.T	1684800.00	32400.00 US\$	Value & Qty
5	38120000	Rubber Chemicals (Antioxidants, Accelerators, Retarders & Peptizer Import of antioxidants shall not exceed 0.7 kg for each 1.4 kgs of Rubber Chemicals allowed) CIF value does not exceed 7% of the FOB value of exports	4.200	M.T	764400.00	14700.00 US\$	Value & Qty
6	28030000	Carbon Black	57.000	M.T	3705000.00	71250.00 US\$	Value & Qty
7	27120000	All other Misc, materials / chemicals viz, Microcrystalline wax, sulphur Plasticizers, coupling agents activators and fillers, dip chemicals (excluding resorcinol) mould release agents, tackifiers and catalysts and syloff (CIF Value does not exceed 5% of the FOB value of exports)	24.000	M.T	814580.00	15665.00 US\$	Value & Qty
8	28170000	Zinc Oxide	4.800	M.T	499200.00	9600.00 US\$	Value & Qty
9	59020000	Nylon Fabric (840D/1)	22.500	M.T	5850000.00	112500.00 US\$	Value & Qty
				Total	35,501,180.00	682,715.00	

Decision: According to the technical comments of DIPP dated 08.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Tyres (containing minimum 35% Synthetic Rubber)	300 MT	1. Natural Rubber	15.00 MT
		2. Synthetic Rubber (SBR – 1502)	84.00 MT
		3. Synthetic Rubber (PBR)	21.20 MT
		4. Bead Wire	27.00 MT
		5. Rubber Chemicals (Anti-oxidants, Accelerators, Retarders & Peptizers)	4.20 MT
		6. Carbon Black	57.00 MT
		7. All other Misc. Materials/Chemicals viz. Microcrystalline wax, paraffin wax, Pigments & Softeners, Sulphur, Plasticizers, coupling agents, activators, fillers, dip chemicals (excluding resorcinol) mould release agents, Tackfiers and catalyst and syloff	24.00 MT
		8. Zinc Oxide	4.80 MT
		9. Nylon Fabric 840 D/I	22.50 MT

Note: 1. The CIF value of Import Item - Rubber Chemicals at S. No. 5 above should not exceed 7% of FOB value of exports.

2. The Committee taking into consideration the other similar case of the firm (Advance Licence No. 3010083372 07.02.2012) in which the firm have applied for CIF value for Import Item No. 7 – All Other Misc. Materials/Chemicals – upto 2% of FOB

value of exports and hence decided that the CIF value of Import Item No. 7 – All Other Misc. Materials/Chemicals should not exceed 2% of FOB value of exports.

12	Case No.: 10/41/87-ALC1/2011	Party Name:SHOBKAA IMPEX,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00319/AM12/	RLA File :32/24/040/00045/AM12/	Lic.No/Date:3210051496 14.12.2011	Defer Date:30.05.2012
	Decision: A D/L No. 46011/07/2012-PC.II dated 15.02.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 21.03.2012 and 18.04.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:11/47/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved																					
	HQ File :01/87/050/00392/AM12/	RLA File :05/24/040/00320/AM12/	Lic.No/Date:0510311885 20.12.2011	Defer Date:																					
	Application: Request is for adhoc norms for following:																								
	<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39019090</td><td>62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND)SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)</td><td>255.000</td><td>M.T</td><td>28243800.00</td><td>543150.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>28,243,800.00</td><td>543,150.00</td></tr></table>	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND)SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	255.000	M.T	28243800.00	543150.00 US\$					Total	28,243,800.00	543,150.00			
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																			
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND)SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	255.000	M.T	28243800.00	543150.00 US\$																			
				Total	28,243,800.00	543,150.00																			

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	224.400	M.T	22170720.00	426360.00 US\$	Value & Qty
2	38122090	STABLIZER HANSA DIS T4	5.610	M.T	612612.00	11781.00 US\$	Value & Qty
3	29270090	BLOWING AGENT	5.814	M.T	982566.00	18895.50 US\$	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE)	3.136	M.T	758284.80	14582.40 US\$	Value & Qty
				Total	24,524,182.80	471,618.90	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated 19.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Injection Moulding Compound (EVA Compound) Superior Grade EC Series (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stabilizer Hansa DIS T4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide	0.0122 kg

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Case No.:9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:23.05.2012

Decision: A D/L No. 46011/34/2010-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Case No.:19/43/87-ALC1/2011

Party Name:GOVIND RUBBER LIMITED

Meet No/Date:6/87-ALC1/2012

Status: Approved

		09.05.2012	
HQ File :01/87/050/00347/AM12/	RLA File :30/24/040/00041/AM12/	Lic.No/Date:3010082381 03.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40115000	62/0- SPECIAL NYLON BICYCLE TYRES WITH / WITHOUT RT (Containing 2730000Mtrs RT)	520000.000	K.G	109366785.00	2231976.00 US\$
				Total	109,366,785.00	2,231,976.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012200	NATURAL RUBBER / SYNTHETIC RUBBER	261560.000	K.G	37951680.00	790660.00 US\$	Qty
2	72179000	BEAD WIRE	62400.000	K.G	3594240.00	74880.00 US\$	Qty
3	28030010	CARBON BLACK	93600.000	K.G	6289920.00	131040.00 US\$	Qty
4	38123001	RUBBER CHEMICALS : ANTIOXIDANTS/ACCELERATOR	19240.000	K.G	3417024.00	71188.00 US\$	Qty
5	34303110	OTHER MISC. MATERIALS/CHEMICALS : (Viz. Pigments, Microcrystalline wax, Paraffin Wax, Softners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackifiers/ Gum Rosin, Dip Chemicals excluding resorcinol, mould release agent)	41600.000	K.G	2396160.00	49920.00 US\$	Qty
6	28170001	ZINK OXIDE	5200.000	K.G	624000.00	13000.00 US\$	Qty
7	59021000	NYLON TYRE CORD WARP SHEET	62400.000	K.G	15575040.00	324480.00 US\$	Qty
8	39011010	LDPE	5460.000	K.G	524160.00	10920.00 US\$	Qty
9	39269099	REFLECTIVE (REFLAX) TAPE (Width 4.7MM -5.00MM)	2860000.000	Meter	22788480.00	474760.00 US\$	Qty
				Total	93,160,704.00	1,940,848.00	

Decision: According to the technical comments of DIPP dated 08.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Nylon Bicycle Tyres with/without RT (containing 2730000 Mtrs RT)	52,00,00.00 kgs.	1. Natural Rubber/Synthetic Rubber	261560.00 kgs.
		2. Bead Wire	62400.00 kgs
		3. Carbon Black	93600.00 kgs.
		4. Rubber Chemicals (i) Antioxidants (ii) Accelerators	19240.00 kgs.
		5. Misc. Chemicals: Pigments, Microcrystalline Wax, Paraffin Wax, Softeners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackfiers/Gum Rosin , Dip Chemicals, excluding Resorcinol, mould release agents)	41600.00 kgs.
		6. Zinc Oxide	5200.00 kgs.
		7. Nylon Tyre Cord Warp Sheet	62400.00 kgs.
		8. LDPE	5460.00 kgs.
		9. Reflective (Reflax) Tape (Width 4.7 mm – 5.00 mm)	2860000.00 Mts.

Note: 1. The CIF value of Import Item No. 4 - Rubber Chemicals should not exceed

7% of FOB value of exports.

2. The CIF value of Import Item No. 5 – Other Misc. Material/Chemicals should not exceed 2% of FOB value of exports.

16	Case No.:5/45/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00356/AM12/	RLA File :24/24/040/00015/AM12/	Lic.No/Date:2410035255 12.01.2012	Defer Date:23.05.2012
	Decision: A D/L No. 46011/20/2012-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

17	Case No.:18/46/87-ALC1/2011	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00381/AM12/	RLA File :24/24/040/00016/AM12/	Lic.No/Date:2410035264 16.01.2012	Defer Date:30.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 08.02.2012. Comments of D/o C&PC are awaited.			

18	Case No.:1/44/87-ALC1/2011	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00350/AM12/	RLA File :03/94/040/00921/AM12/	Lic.No/Date:0310677985 20.01.2012	Defer Date:30.05.2012

Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.

19	Case No.:3/48/87-ALC1/2011	Party Name: COSMO FILMS LTD	Meet No/Date: 6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date:30.05.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.05.2012. Comments of D/o C&PC are awaited.			

20	Case No.:17/47/87-ALC1/2011	Party Name: NARENDRA PLASTIC PVT LTD.,	Meet No/Date: 6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00398/AM12/	RLA File :03/95/040/00811/AM12/	Lic.No/Date:0310679230 30.01.2012	Defer Date:23.05.2012
	Decision: A D/L No. 46011/30/2012-PC.II dated 02.03.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

21	Case No.:8/47/87-ALC1/2011	Party Name: VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date: 6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00389/AM12/	RLA File :04/24/040/00286/AM12/	Lic.No/Date:0410133412 03.02.2012	Defer Date:23.05.2012
	Decision: A D/L No. 46011/107/2008-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:24/49/87-ALC1/2011	Party Name: EUREKA CONVEYOR BELTINGS PVT. LTD.	Meet No/Date: 6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00433/AM12/	RLA File :13/24/040/00034/AM12/	Lic.No/Date:1310038668 03.02.2012	Defer Date:30.05.2012
	Decision: DIPP vide its letter dated 08.05.2012 has started that while examining the reply dated 27.03.2012 of firm, it was			

22 observed that they have indicated the item proposed for export vis-à-vis the consumption of various raw material but the consumption of Rubber Chemicals (Anti-oxidants, Accelerators, Retarders & Peptizers) has not been indicated.

In view of above, the Committee decided to give firm 15 days time to furnish information regarding the past consumption of Rubber Chemicals (Anti-oxidants, Accelerators, Retarders & Peptizers), like other raw material, duly certified by a Chartered Accountant / Costs & Works Accountant/Jurisdictional Excise Authority.

23	Case No.:5/48/87-ALC1/2011	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00404/AM12/	RLA File :07/24/040/00438/AM12/	Lic.No/Date:0710086023 06.02.2012	Defer Date:30.05.2012
	Decision: A D/L was issued to firm by DGFT (as per information asked for by DIPP) on 17.04.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:15/51/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved			
HQ File :01/87/050/00460/AM12/	RLA File :30/24/040/00066/AM12/	Lic.No/Date:3010083372 07.02.2012	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115090	62/0- BICYCLE NYLON TYRE (Containing min. 35% Synthetic Rubbeer)	300.000	M.T	40448208.00	793103.00 US\$

					Total	40,448,208.00	793,103.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40010000	Natural Rubber	15.000	M.T	3136500.00	61500.00 US\$	Value & Qty
2	40020000	Synthetic Rubber (SBR-1502)	84.000	M.T	14994000.00	294000.00 US\$	Value & Qty
3	40020000	Synthetic Rubber (PBR)	21.000	M.T	4069800.00	79800.00 US\$	Value & Qty
4	72170000	Bead Wire	27.000	M.T	1652400.00	32400.00 US\$	Value & Qty
5	38120000	Rubber Chemicals (Antioxidants , Accelerators ,Retarders & Peptizer (Import of antioxidants shall not exceed 0.7 kg for each 1.4 kgs of Rubber Chemicals allowed) CIF Value does not exceed 7% of the FOB Value of exports)	4.200	M.T	856800.00	16800.00 US\$	Value & Qty
6	28030000	Carbon Black	57.000	M.T	3633750.00	71250.00 US\$	Value & Qty
7	27120000	All others Misc. materials / chemicals viz. Microcrystalline wax, paraffin wax, Pigments, Coupling agents activators and fillers, dip chemicals (excluding resorcinol) mould releas agents, tackifiers and catalysts and syloff (CIF value does not exceed 2% of the FOB value of exports)	24.000	M.T	807024.00	15824.00 US\$	Value & Qty
8	28170000	Zinc Oxide	4.800	M.T	514080.00	10080.00 US\$	Value & Qty
9	59020000	Nylon Fabric (840D/1)	22.500	M.T	5508000.00	108000.00 US\$	Value & Qty
				Total	35,172,354.00	689,654.00	

Decision: According to the technical comments of DIPP dated 08.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Bicycle Tyres (containing minimum 35% Synthetic Rubber)	300 MT	1. Natural Rubber	15.00 MT
		2. Synthetic Rubber (SBR – 1502)	84.00 MT
		3. Synthetic Rubber (PBR)	21.20 MT
		4. Bead Wire	27.00 MT
		5. Rubber Chemicals (Anti-oxidants, Accelerators, Retarders & Peptizers)	4.20 MT
		6. Carbon Black	57.00 MT
		7. All other Misc. Materials/Chemicals viz. Microcrystalline wax, paraffin wax, Pigments & Softeners, Sulphur, Plasticizers, coupling agents, activators, fillers, dip chemicals (excluding resorcinol) mould release agents, Tackfiers and catalyst and syloff	24.00 MT
		8. Zinc Oxide	4.80 MT
		9. Nylon Fabric 840 D/I	22.50 MT

Note: 1. The CIF value of Import Item - Rubber Chemicals at S. No. 5 above should not exceed 7% of FOB value of exports.

2. The CIF value of Import Item – All Other Misc. Materials / Chemicals at S. No. 7 above should not exceed 2% of FOB value of exports.

Case No.:9/1/87-ALC1/2012

Party Name:SHOBIKAA IMPEX,

Meet No/Date:6/87-ALC1/2012
08.05.2012

Status: Deferred

HQ File :01/87/050/00477/AM12/

RLA File :32/24/040/00054/AM12/

Lic.No/Date:3210052818

Defer Date:30.05.2012

- 25 **Decision:** A D/L No. 46011/07/2012-PC.II dated 15.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 18.04.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Case No.:16/51/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved
HQ File :01/87/050/00461/AM12/	RLA File :05/24/040/00403/AM12/	Lic.No/Date:0510317028 08.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39039090	64/0- Thermoplastic Compounds / TPE Compounds (TPR)	250000.000	K.G	42691335.00	850425.00 US\$
				Total	42,691,335.00	850,425.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40021930	SBS Co-polymer / Styrene Butadiene Styrene Co-Polymer- 4452 , LG-411S, 501S, 475, 484, 485, 487, CALPRENE411, 540, 501, 6120 TAIPOLE SEBS-6151, 6150 GLOBALPRENE-3546, 3411, KTR-401 P, KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU, G1650 EU , G1651 HU ENPRENE-611, 655, 684, 685, 687, 701	199000.000	K.G	29969400.00	597000.00 US\$	Value & Qty
2	39039090	Styrene Ethylene Butylene Styrene Co-Polymer EUROPRENE SOL TH-2312, 2315	27500.000	K.G	4141500.00	82500.00 US\$	Value & Qty
		K-Resin. Styrene Butadiene Co-Polymer					

3	39039090	KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903	20000.000	K.G	3012000.00	60000.00 US\$	Value & Qty
				Total	37,122,900.00	739,500.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2011-PC.II dated 28.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer (4452, LG – 411S, 501S, 475, 484, 485, 487, Calprene-411, 540, 501, 6120, Taipol SEBS-6151, 6150 Globalprene 3546, 3411, KTR – 401P, Kibiton TPE PB-511, 5300, 5301, 5302 JSR RB-830, 820, Kraton G 1650MU, G 1650EU, Enprene 611, 655, 684, 685, 687, 701)	0.7960 kg
		2. Styrene Ethylene Butylene Styrene Copolymer (Europrene SOL TH 2312, 2315)	0.1100 kg
		3. K-Resin, Styrene Butadiene Copolymer-(KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903)	0.0800 kg

27	Case No.:3/47/87-ALC1/2011	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00384/AM12/	RLA File :03/94/040/00953/AM12/	Lic.No/Date:0310681067 09.02.2012	Defer Date:23.05.2012
Decision: A copy of application has been forwarded to D/o C&PC on 27.02.2012. Comments of D/o C&PC are awaited.				

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Case No.:5/3/87-ALC1/2012	Party Name:MAX INDIA LTD.,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved				
HQ File :01/87/050/00008/AM13/	RLA File :22/24/040/00085/AM12/	Lic.No/Date:2210012511 09.02.2012	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39202090	63/0- THERMAL BOPP FILM	2000000.000	K.G	307230000.00	6600000.00 US\$	
				Total	307,230,000.00	6,600,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39201000	POLYPROPYLENE GRANULES (HOMOPOLYMER)	890000.000	K.G	68358675.00	1468500.00 US\$	Value & Qty
2	39023000	POLYPROPYLENE GRANULES (COPOLYMER)	190600.000	K.G	23068318.00	495560.00 US\$	Value & Qty
3	39023090	POLYPROPYLENE ADDITIVE COMPOUNDS	190600.000	K.G	23068318.00	495560.00 US\$	Value & Qty
4	39029000	POLYPROPYLENE MASTERBATCH	46600.000	K.G	7049998.00	151450.00 US\$	Value & Qty
5	39013000	EVA COPOLYMER (Ethylene Vinyl Acetate Copolymer)	1033400.000	K.G	144314310.00	3100200.00 US\$	Value & Qty
				Total	265,859,619.00	5,711,270.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 24/87-ALC1/2011 dated 14.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermal BOPP Film	1 kg	1. Polypropylene Granules (Homopolymer)	0.4450 kg
		2. Polypropylene Granules (Copolymer)	0.0953 kg
		3. Polypropylene Additive Compounds	0.0953 kg
		4. Polypropylene Master Batch	0.0233 kg
		5. EVA Copolymer	0.5167 kg

29	Case No.:5/51/87-ALC1/2011	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00450/AM12/	RLA File :03/94/040/00949/AM12/	Lic.No/Date:0310681659 13.02.2012	Defer Date:30.05.2012
	Decision: A D/L No. 46011/49/2012-PC.II dated 23.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

30	Case No.:7/1/87-ALC1/2012	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00475/AM12/	RLA File :05/24/040/00405/AM12/	Lic.No/Date:0510317557 13.02.2012	Defer Date:30.05.2012
	Decision: The case was considered by the Committee and it was decided to call for following information (as asked by DIPP vide letter dated 08.05.2012) from the firm giving 15 days time:			
	(i) Production and consumption of all raw material, both imported and indigenous (in kgs/MT) of the item of			

export during the past 3 years duly certified by a Chartered Accountant / Costs & Works Accountant/Jurisdictional Excise Authority.;

- (ii) Wastage generated at each stage in the manufacture of the EVA Rubber Compounded Sheet; and
- (iii) It is noted that the export product is made out of EPDM Rubber, However, instead of EPDM Rubber, the firm intends to import different kind of rubber, i.e., EVA. The firm needs to justify.

31	Case No.:15/47/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00396/AM12/	RLA File :31/83/040/00225/AM12/	Lic.No/Date:3110052951 14.02.2012	Defer Date:23.05.2012
	Decision: A D/L No. 46011/66/2008-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:12/1/87-ALC1/2012		Party Name:MIL INDUSTRIES LTD		Meet No/Date:6/87-ALC1/2012 08.05.2012		Status: Approved	
	HQ File :01/87/050/00480/AM12/		RLA File :04/24/040/00308/AM12/		Lic.No/Date:0410133925 20.02.2012		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
	1	40082190	62/0- MILGERLAN PRE VULCANISED BUTYL RUBBER SHEET 1 MM THICK		11774.900	K G	5954617.20	92463.00 EURO

		(7548 SQR MTR)					
2	40082190	62/0- MILGERLAN PRE VULCANISED BUTYL RUBBER SHEET 1.5 MM THICK (12273 SQR MTR)	28718.800	K.G	13159847.00	204345.45 EURO	
				Total	19,114,464.20	296,808.45	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40023900	SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE 268/BUTYL BK 1675 N	5769.690	K.G	1713624.00	25964.00 EURO	Value & Qty
2	40023900	SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE 268/BUTYL BK 1675 N	14072.220	K.G	4179450.00	63325.00 EURO	Value & Qty
				Total	5,893,074.00	89,289.00	

Decision: According to the technical comments of DIPP dated 08.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. MILGERLAN Pre vulcanized Butyl rubber Sheet 1 MM thick (7548 Sq. Meter)	11774.900 kgs.	Synthetic Rubber JSR Butyl Grade 268/Exxon Butyl Grade 268/Butyl BK 1675 N	5769.690 kgs
2. MILGERLAN Pre vulcanized Butyl Rubber Sheet 1.5 MM thick (12273 Sq. Mtrs.)	28718.800 kgs.	Synthetic Rubber JSR Butyl Grade 268/Exxon Butyl Grade 268/Butyl BK 1675 N	14072.220 kgs.

Note: 1. The applicant has claimed only 5% wastage.
2. The applicant should account for minimum of 46.6% Butyl Rubber in the export product at the time of redemption of licence.

33	Case No.: 2/49/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00411/AM12/	RLA File :03/95/040/00994/AM12/	Lic.No/Date:0310683177 23.02.2012	Defer Date:23.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

Case No.:17/51/87-ALC1/2011		Party Name:R.M.EXPORTS		Meet No/Date:6/87-ALC1/2012 08.05.2012		Status: Approved		
HQ File :01/87/050/00462/AM12/		RLA File :30/24/040/00072/AM12/		Lic.No/Date:3010083945 27.02.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	40093200	62/0- RUBBER HOSES OF DIFFERENT DIMENSIONS REINFORCED WITH POLYESTER FILAMENT YARN With condition that party will duly account for the use of the imported / domestically procured rubber in the items of exports.		500.000	M.T	59010502.00	1145835.00 US\$	
					Total	59,010,502.00	1,145,835.00	
Sl.No.	ITCHS Code	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40024900	PBR/NBR/EPDM RUBBER		262.500	M.T	4686191.00	90994.00 US\$	Value & Qty

2	28034000	CARBON BLACK	105.000	M.T	11896500.00	231000.00 US\$	Value & Qty
3	28112200	PRECEPITATED SILICA OTHER THAN FUMED SILICA	78.500	M.T	20213750.00	392500.00 US\$	Value & Qty
4	38121000	RUBBER CHEMICALS, ACCELERATORS AND ANTIOXIDANTS THE CIF VALUE OF THIS SHALL NOT EXCEED 7% OF FOB I.E USD 35000	8.000	M.T	1802500.00	35000.00 US\$	Value & Qty
5	38123000	MISC CHEMICALS SUCH AS SULPHUR, RESIN THE CIF VALUE OF THIS SHALL NOT EXCEED 2% OF FOB I.E USD 22916	36.500	M.T	1180174.00	22916.00 US\$	Value & Qty
6	32041900	DYES/PIGMENTS FOR RUBBER	9.500	M.T	2611151.71	50701.98 US\$	Value & Qty
7	54022090	POLYESTER FILAMENT YARN DENIER 1000/1500/2000	25.000	M.T	6785125.00	131750.00 US\$	Value & Qty
				Total	49,175,391.71	954,861.98	

Decision: According to the technical comments of DIPP vide letter dated 08.05.2012, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Hoses of different dimensions Reinforced with Polyester Filament Yarn	500.00 MT	1. NBR/EPDM Rubber	262.50 MT
		2. Carbon Black	105.00 MT
		3. Predicated Silica Other than Fumed Silica	78.50 MT
		4. Rubber Chemicals, Accelerators and Anti-oxidants	8.00 MT
		5. Misc. Chemicals such as Sulphur, Resins	36.50 MT
		6. Dyes/Pigments for Rubber	9.50 MT
		7. Polyester Filament Yarn 1000/1500/2000	25.00 MT

However, at the time of redemption the applicant will account for minimum of 49.875% of NBR/EPDM Rubber in export product.

35	Case No.: 1/51/87-ALC1/2011	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00446/AM12/	RLA File :03/95/040/00998/AM12/	Lic.No/Date:0310685108 06.03.2012	Defer Date:23.05.2012
	Decision: A D/L No. 46011/30/2012-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 24.04.2012 and 07.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

36	Case No.: 21/51/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00466/AM12/	RLA File :03/95/040/00957/AM12/	Lic.No/Date:0310685693 12.03.2012	Defer Date:30.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 12.04.2012. Comments of D/o C&PC are awaited.			

	Case No.: 13/1/87-ALC1/2012	Party Name:METRO TYRES LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved
	HQ File :01/87/050/00481/AM12/	RLA File :30/24/040/00074/AM12/	Lic.No/Date:3010084408 13.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40115000	62/0- Nylon Bicycle Tyres EPDM (Min.7.5%) Rubber Compound	500.000	M.T	84887306.00	1732394.00 US\$
				Total	84,887,306.00	1,732,394.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	Natural Rubber	86.150	M.T	17230000.00	344600.00 US\$	Value & Qty
2	40023900	Synthetic Rubber (PBR)	50.000	M.T	10000000.00	200000.00 US\$	Value & Qty
3	40021990	Synthetic Rubber (SBR-1502/1712)	31.700	M.T	6023000.00	120460.00 US\$	Value & Qty
4	40027000	Synthetic Rubber (EPDM)	40.000	M.T	9200000.00	184000.00 US\$	Value & Qty
5	28030000	Carbon Black (N-330, N-550, N-660)	86.750	M.T	5205000.00	104100.00 US\$	Value & Qty
6	38121000	Rubber Chemicals (Accelerators)	4.950	M.T	866250.00	17325.00 US\$	Value & Qty
7	38123010	Rubber Chemicals (Antioxidants)	4.950	M.T	866250.00	17325.00 US\$	Value & Qty
8	72173010	Bead Wire	50.000	M.T	2625000.00	52500.00 US\$	Value & Qty
9	27129090	Misc. Chemicals (Paraffin Wax)	40.000	M.T	4400000.00	88000.00 US\$	Value & Qty
10	59021090	Nylon tyre Cord Fabric dipped (N6-420 D/I, N66- 420 D/I, N6- 840 D/I, Duraskin with RFL)	55.000	M.T	16500000.00	330000.00 US\$	Value & Qty
11	79011100	Zinc Ingot	8.000	M.T	800000.00	16000.00 US\$	Value & Qty
12	38249025	Precipitated Silica	17.500	M.T	831250.00	16625.00 US\$	Value & Qty
				Total	74,546,750.00	1,490,935.00	

Decision: According to the technical comments of DIPP vide letter dated 08.05.2012, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon Bicycle Tyres EPDM with (Min. 7.5%) Rubber Compound	500.00 MT	1. Natural Rubber	86.150 MT
		2. Synthetic Rubber (PBR)	50.00 MT
		3. Synthetic Rubber (SBR – 1502/1712)	31.70 MT
		4. Synthetic Rubber (EPDM)	40.00 MT
		5. Carbon Black (N-330, N-550, N-660)	86.750 MT
		6. Rubber Chemicals (Accelerators)	4.950 MT
		7. Rubber Chemicals (Antioxidants)	4.950 MT
		8. Bead Wire	50.00 MT
		9. Misc. Chemicals (Paraffin Wax)	40.00 MT
		10. Nylon Tyre Cord Fabric Dipped (N6-420 D/1, N66-420 D/1, N6-840 D/1, Duraskin with RFL)	55.00 MT
		11. Zinc Ingot	8.00 MT
		12. Precipitated Silica	17.50 MT

Note: 1. The CIF value of Import Item No. 6 and 7 – Rubber Chemicals

Accelerators / Antioxidants together should not exceed 7% of FOB value of exports.

2. The CIF value of Import Item No. 9 – Misc. Chemicals (Paraffin Wax) should not exceed 2% of FOB value of exports.

38	Case No.:1/3/87-ALC1/2012	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00004/AM13/	RLA File :04/24/040/00335/AM12/	Lic.No/Date:0410134731 14.03.2012	Defer Date:30.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 18.04.2012. Comments of D/o C&PC are awaited.			

39	Case No.:3/3/87-ALC1/2012	Party Name:POLY FLUORO LTD	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00006/AM13/	RLA File :07/24/040/00513/AM12/	Lic.No/Date:0710087070 19.03.2012	Defer Date:30.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 18.04.2012. Comments of D/o C&PC are awaited.			

40	Case No.:2/3/87-ALC1/2012	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00005/AM13/	RLA File :05/24/040/00464/AM12/	Lic.No/Date:0510320621 21.03.2012	Defer Date:30.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 18.04.2012. Comments of D/o C&PC are awaited.			

41	Case No.:1/2/87-ALC1/2012	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date:23.05.2012
	Decision: RLA, Pune was requested through e-mails on 24.04.2012 and 03.05.2012 for furnishing application			

expeditiously. Application awaited from RLA, Pune.

Case No.:2/2/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved
HQ File :01/87/050/00002/AM13/	RLA File :03/94/040/01176/AM12/	Lic.No/Date:0310689298 02.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	2731535500.00	53559500.00 US\$
				Total	2,731,535,500.00	53,559,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	3460000.000	K.G	882300000.00	17300000.00 US\$	Qty
2	40022000	SYNTHETIC RUBBER : PBR	1000000.000	K.G	224400000.00	4400000.00 US\$	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1500000.000	K.G	321300000.00	6300000.00 US\$	Qty
4	28030010	CARBON BLACK	2900000.000	K.G	251430000.00	4930000.00 US\$	Qty
5	59021010	NYLON TYRE CORD FABRIC (DIPPED)	300000.000	K.G	76500000.00	1500000.00 US\$	Qty
6	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	300000.000	K.G	68850000.00	1350000.00 US\$	Qty

7	72173020	BEAD WIRE	250000.000	K.G	20400000.00	400000.00 US\$	Qty
8	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	200000.000	K.G	41820000.00	820000.00 US\$	Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	10200000.00	200000.00 US\$	Qty
10	28429090	RUBBER CHEMICAL : RETARDERS	15000.000	K.G	3442500.00	67500.00 US\$	Qty
11	28170010	ZINC OXIDE	80000.000	K.G	11016000.00	216000.00 US\$	Qty
12	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	115000.000	K.G	11730000.00	230000.00 US\$	Qty
13	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	16575000.00	325000.00 US\$	Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	50000.000	K.G	10200000.00	200000.00 US\$	Qty
15	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	943500.00	18500.00 US\$	Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	500000.000	K.G	51000000.00	1000000.00 US\$	Qty
17	25030090	INSOLUBLE SULPHUR	50000.000	K.G	6375000.00	125000.00 US\$	Qty
				Total	2,008,482,000.00	39,382,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2011 dated 24.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor	10000000.00 kg	1. Natural Rubber	3460000.00 kg
		2. Synthetic Rubber (a) PBR (b) SBR-1502 / 1712 / 1723 / 1783	1000000.00 kg 1500000.00 kg
		3. Carbon Black	2900000.00 kg

radial tyres for tractor and implement)	4. Nylon Tyre Cord Fabric (Dipped)	300000.00 kg
	5. Polyester Tyre Cord Fabric (Dipped)	300000.00 kg
	6. Bead wire	250000.00 kg
	7. Rubber chemicals	
	(a) Antioxidants	200000.00 kg
	(b) Accelerator	50000.00 kg
	(c) Retarder	15000.00 kg
	8. Zinc Oxide	80000.00 kg
	9. Misc. Chemicals	
	(a) Stearic Acid	115000.00 kg
	(b) Microcrystalline Wax	100000.00 kg
	(c) Mould Release Agent	50000.00 kg
	(d) Filler (Precipitated Silica)	10000.00 kg
	(e) Plasticiser	500000.00 kg
	10. Insoluble Sulphur	50000.00 kg

Note: 1. The CIF value of Rubber Chemicals at S. No. 7 above (Import Item Nos. 8 to 10 as per 4.7 application) together should not exceed 7% of FOB value of exports.

2. The CIF value of Misc. Chemicals at S. No. 9 above (Import Item Nos. 12 to 16 as per 4.7 application) together should not exceed 2% of FOB value of exports.

Case No.:3/2/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Approved
HQ File :01/87/050/00003/AM13/	RLA File :03/94/040/01177/AM12/	Lic.No/Date:0310689308 02.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	2731535500.00	53559500.00 US\$
				Total	2,731,535,500.00	53,559,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	3460000.000	K.G	882300000.00	17300000.00 US\$	Qty
2	40022000	SYNTHETIC RUBBER : PBR	1000000.000	K.G	224400000.00	4400000.00 US\$	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1500000.000	K.G	321300000.00	6300000.00 US\$	Qty
4	28030010	CARBON BLACK	2900000.000	K.G	251430000.00	4930000.00 US\$	Qty
5	59021010	NYLON TYRE CORD FABRIC (DIPPED)	300000.000	K.G	76500000.00	1500000.00 US\$	Qty
6	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	300000.000	K.G	68850000.00	1350000.00 US\$	Qty
						4000000.00	

7	72173020	BEAD WIRE	250000.000	K.G	20400000.00	US\$	Qty
8	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	200000.000	K.G	41820000.00	820000.00 US\$	Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	10200000.00	200000.00 US\$	Qty
10	28429090	RUBBER CHEMICAL : RETARDERS	15000.000	K.G	3442500.00	67500.00 US\$	Qty
11	28170010	ZINC OXIDE	80000.000	K.G	11016000.00	216000.00 US\$	Qty
12	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	115000.000	K.G	11730000.00	230000.00 US\$	Qty
13	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	16575000.00	325000.00 US\$	Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	50000.000	K.G	10200000.00	200000.00 US\$	Qty
15	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	943500.00	18500.00 US\$	Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	500000.000	K.G	51000000.00	1000000.00 US\$	Qty
17	25030090	INSOLUBLE SULPHUR	50000.000	K.G	6375000.00	125000.00 US\$	Qty
				Total	2,008,482,000.00	39,382,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2011 dated 24.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way	10000000.00 kg	1. Natural Rubber	3460000.00 kg
		2. Synthetic Rubber (b) PBR (b) SBR-1502 / 1712 / 1723 / 1783	1000000.00 kg 1500000.00 kg

radial tyres for tractor
and implement)

3. Carbon Black	2900000.00 kg
4. Nylon Tyre Cord Fabric (Dipped)	300000.00 kg
5. Polyester Tyre Cord Fabric (Dipped)	300000.00 kg
6. Bead wire	250000.00 kg
7. Rubber chemicals (d) Antioxidants (e) Accelerator (f) Retarder	200000.00 kg 50000.00 kg 15000.00 kg
8. Zinc Oxide	80000.00 kg
9. Misc. Chemicals (a) Stearic Acid (b) Microcrystalline Wax (c) Mould Release Agent (d) Filler (Precipitated Silica) (e) Plasticiser	115000.00 kg 100000.00 kg 50000.00 kg 10000.00 kg 500000.00 kg
10. Insoluble Sulphur	50000.00 kg

Note: 1. The CIF value of Rubber Chemicals at S. No. 7 above (Import Item Nos. 8 to 10 as per 4.7 application) together should not exceed 7% of FOB value of exports.

3. The CIF value of Misc. Chemicals at S. No. 9 above (Import Item Nos. 12 to 16 as per 4.7 application) together should not exceed 2% of FOB value of exports.

44	Case No.:1/6/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00059/AM13/	RLA File :50/24/040/00014/AM12/	Lic.No/Date:5010001268 09.04.2012	Defer Date: 30.05.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 04.05.2012. Comments of D/o C&PC are awaited.			

45	Case No.:2/6/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:6/87-ALC1/2012 08.05.2012	Status: Deferred
	HQ File :01/87/050/00060/AM13/	RLA File :31/83/040/00009/AM13/	Lic.No/Date:3110053922 26.04.2012	Defer Date: 30.05.2012
	Decision: A D/L No. 46011/66/2008-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information. However, the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
